GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:1631 ANSWERED ON:05.03.2015 RENEWABLE ENERGY PROJECTS Mahato Shri Bidyut Baran;Shekhawat Shri Gajendra Singh

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of proposals received, sanctioned and still pending for approval of the Government regarding setting up of renewable energy projects in various States/UTs including Jharkhand;
- (b) the time by which the pending proposals are likely to be approved;
- (c) whether several of the renewable energy projects started by the Ministry three years back are still incomplete, in the country including Rajasthan;
- (d) if so, the reasons. therefor; and
- (e) the names of such projects and the time limit for their completion?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): The proposals for setting up of renewable energy projects are received in the Ministry of New and Renewable Energy (MNRE) for sanction of the eligible Central Financial Assistance (CFA) under various schemes and programmes. Such proposals are received on a regular basis and those found complete in all respects as per guidelines are approved for sanction of eligible CFA. This is done in a time bound manner and the process for such approvals is specified in the schemes.

State/UT-wise details of projects set up for rene- wable power capacity addition including in Jhar- khand are given in Annexure-I.

(c),(d)&(e): NTPC Vidyut Vyapar Nigam Limited has informed that three solar thermal power projects in the state of Rajasthan under Batch-I of Jawa- harlal Nehru National Solar Mission, Phase-I are not completed. The details of these projects are given in Annexure-II. Further, extension of the commissioning date is under consideration by MNRE.